

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA No. 66(ND)/2013

**IN THE MATTER OF:**

**Rodemadan Holdings Ltd.  
Vs**

.... **APPLICANT / PETITIONER**

**International Trade Expo Centre Ltd. &  
Ors.**

.... **RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 19.01.2018**

**Coram:**

**CHIEF JUSTICE (RETD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**PRESENTS:**

**For the Petitioner(s):-**

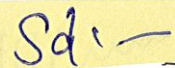
**Mr. Gaurav M. Liberhan and Mr. Neeraj K.  
Gupta, Advocates**

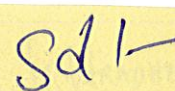
**For the Respondent(s):-**

**Mr. Deepak K. Vijay, Advocate  
Mr. K. Datta, Mr. Deepak Vijay, Mr.  
Abhinav Hansaria and Ms. Prachi Johri,  
Advocates**

**ORDER**

Let the matter be released as part heard as the arguments were heard long back. It may be shown in the list of Principal Bench for 05.03.2018.

  
**(M. M. KUMAR)  
PRESIDENT**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**